

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.82 of 2013

Dated : 10th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Eastern India Power Tech. Ltd.Appellant (s)

Versus

Assam Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant (s) : Mr. Manu Seshadri
Ms. Deepti Sarin

Counsel for the Respondent (s) : Mr. Heshu Kayina for R.1
Ms. Swapna Seshadri for R-2

ORDER

The Learned Counsel for the Appellant wants to file the Rejoinder. Accordingly, he is permitted to file the same on or before 26.09.2013 after serving copy on the other side.

Post the matter for hearing on **03.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Pg/vt